

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 31

IA 1960/2022 IN C.P./(IB)/616/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **ASSETS CARE & RECONSTRUCTION
ENTERPRISE LIMITED V/s RAJESH
LANDMARK PROJECTS PVT. LTD.**

Appearance (via video-conference):

For the Applicant : None present

For R2 : Adv.Onkar Gawade a/w Adv.Jaydeep
Deo

Sections 60(5) & 7 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 15.11.2022, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare